COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 194 OF 2017

Dated: 20th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sai Service Private Limited ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Shailesh K. Kapoor
Mr. Ajay Kumar
Ms. Suruchi Thapar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganathan
Ms. Stuti Krishan for R-1

Ms. Shruti Awasthi for R-2

ORDER

Learned counsel for the Appellant seeks two weeks' time to file rejoinder. Time is granted. He may file the rejoinder on or before 4-12-2018 with advance copy to the other side.

List the matter on **7-12-2018.**

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js